GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:274 ANSWERED ON:25.02.2015 SLUM DEVELOPMENT BY CORPORATES Patil Shri Sanjay(Kaka) Ramchandra

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has sought/proposes to seek corporate sector's involvement in providing basic amenities in slums in the country; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO)

(a) & (b): Under Section 135 of the Companies Act 2013 administered by the Ministry of Corporate Affairs, certain class of companies are required to discharge the obligations of Corporate Social Responsibility. Schedule VII of the said Act lists activities eligible for expenditure by companies for implementation of their Corporate Social Responsibility (CSR). "Slum area development" has been added as a CSR activity under Schedule VII vide an amendment notified on 6th August, 2014.